

Crl. Revision No. 27/2020
CBI Vs. Ashutosh Pant

03.09.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Dr. Sushil Gupta, Ld. Counsel for the respondent.

Matter was taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Ld. Counsel for the respondent has filed the reply. Copy supplied.

List on 18.09.2020 at 11.00 AM alongwith connected matters for completion of appearance.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/03.09.2020

Crl. Revision No. 25/2020
CBI Vs. Ashwani Sharma

03.09.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Dr. Sushil Gupta, Ld. Counsel for the respondent.

Matter was taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Ld. Counsel for the respondent has filed the reply. Copy supplied.

List on 18.09.2020 at 11.00 AM alongwith connected matters for completion of appearance.

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(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/03.09.2020

Crl. Revision No. 26/2020
CBI Vs. Naveen Kaushik

03.09.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Dr. Sushil Gupta, Ld. Counsel for the respondent.

Matter was taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Ld. Counsel for the respondent has filed the reply. Copy supplied.

List on 18.09.2020 at 11.00 AM alongwith connected matters for completion of appearance.

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(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/03.09.2020

Crl. Revision No. 24/2020
CBI Vs. Avinash Chander

03.09.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI/ Revisionist.
Sh. Sudhir Gupta, Advocate for accused/respondent.
Holding IO/SI Nishender Diwakar.

Matter was taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

As requested, let a copy of this revision be supplied to Ld. Counsel for the respondent/accused electronically.

List on 18.09.2020 at 11.00 AM for completion of appearance in the connected matters.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)
District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/03.09.2020

Crl. Revision No. 28/2020
CBI Vs. Ajit Singh

03.09.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

None for the respondent.

Matter was taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

None for the respondent/accused has appeared despite waiting for sufficient time.

Notice has been duly served through the holding IO, however, still the respondent is not represented. In the interest of justice, as a last opportunity, the matter is again adjourned for completing the appearance on behalf of respondent. In case he chooses again not to appear, the hearing on other connected revisions shall not be adjourned any further and this revision shall be dealt with separately.

List alongwith connected matters on 18.09.2020 at 11.00 AM for completion of appearance.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADDC/ND/03.09.2020

Crl. Revision No. 9/2020
Subhash Chander Wadhva Vs. CBI

03.09.2020

Present: None for Revisionist.

Sh. Umesh Chandra Saxena, Sr. PP for CBI/respondent.

Matter was taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Matter is fixed for final arguments.

However, Sh. Viney Sharma, Ld. Counsel for the revisionist has sent a request on the ground of some personal difficulty.

Accordingly, list for final arguments now on 28.09.2020 at 02.30 PM.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/03.09.2020

Crl. Revision No. 4/2020
AVINASH CHANDER VS. CBI

03.09.2020

Present: Sh. Sudhir Gupta, Advocate for Revisionist.
Sh. Umesh Chandra Saxena, Sr. PP for CBI/respondent.
Holding IO/SI Nishender Diwakar.

Matter was taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Reply has already been filed by the CBI.

As requested, let a copy of the same be supplied to the Ld. Counsel for the revisionist electronically.

List on 18.09.2020 at 11.00 AM for completion of appearance in the connected matters.

Hard copy of this ordersheet be placed on record in the judicial file as and when physical functioning of the courts is resumed.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)
District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/03.09.2020